

NATIONAL COMPANY LAW TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

C.P NO.1124/2016  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M.KUMAR  
Hon'ble Presiden

Ms. Deepa Krishan  
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 22.05.2017

NAME OF THE COMPANY :

Mr. Ram Nwas

Vs

Odeon Builders Pvt. Ltd.

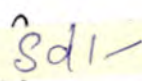
SECTION OF THE COMPANIES ACT: 433(e)&439

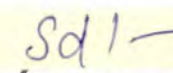
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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**ORDER**

Learned counsel for the petitioner undertakes to file better affidavit of reply to application with a copy in advance to the counsel for the respondent.

List 24<sup>th</sup> May 2017.

  
(CHIEF JUSTICE M.M KUMAR)  
PRESIDENT

  
(SMT. DEEPA KRISHAN)  
MEMBER (T)

Dated : 22-5-17  
Kanta